

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)368(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2017

NAME OF THE COMPANY: M/s. Brys International Pvt. Ltd. Vs. M/s. Dignify Buildtech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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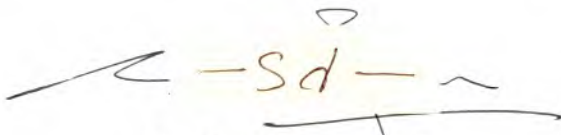
For the Petitioner (s) : Mr. Vaibhav Gaggar, Advocate
Ms. Monica Lakhnpal, Advocate
Mr. Arjun Kant, Advocate
Mr. Jayadeep Kaur, Advocate

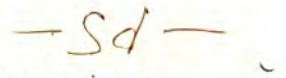
For the Respondent (s) : Mr. Kunal Sabharwal, Advocate

ORDER

Respondent have put in his appearance through Mr. Kunal Sabharwal. Ld. Counsel wishes to file his reply before the next date of hearing with an advance copy to the opposite counsel.

To come up on 5th October, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)